

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

ORDER

No: 1075

Dated: 30.12.2016

In the interest of administration, following transfers and postings of the Judicial Officers are hereby made:

1. Sh. Rakesh Sagar Jain, District and Sessions Judge (Super Time Scale), presently serving as Registrar Vigilance, High Court of J&K, is posted as Registrar General of the High Court of J&K, w.e.f. 01.01.2017, on the retirement of Sh. A. K. Koul, who is serving as Registrar General as on date.
2. Sh. Sanjay Dhar, District and Sessions Judge (Super Time Scale), presently serving as Special Judge, Anti-Corruption (CBI Cases), Jammu, is transferred on deputation to the High Court of J&K and posted as Registrar Vigilance of the High Court of J&K w.e.f. 01.01.2017, in place of Sh. R. S. Jain, District and Sessions Judge (Super Time Scale) at present Registrar Vigilance, High Court of J&K.
3. Sh. Jawad Ahmad, District and Sessions Judge, presently serving as Registrar Judicial, Srinagar Wing of the High Court of J&K, is posted as Principal Secretary to Hon'ble the Chief Justice of the High Court of J&K, w.e.f. 09.01.2017 in place of Sh. M. Y. Akhoun, District and Sessions Judge (Super Time Scale) on his relieving on 09.01.2017 (F. N.) to join as Presiding Officer, for Food Safety Appellate Tribunal, Kashmir.
4. Sh. Mohammad Yousuf Wani, District and Sessions Judge (Selection Grade), presently serving as District and Sessions Judge, Budgam, is transferred on deputation to High Court and posted as Registrar Judicial, Srinagar Wing of the High Court of J&K w.e.f. 09.01.2017, in place of Sh. Jawad Ahmad, District and Sessions Judge, at present Registrar Judicial, Srinagar Wing of the High Court of J&K.

BY ORDER

(Ashok Kumar Koul)

Registrar General

Dated: 30.12.2016 30.12.16

No. 26941-67/GS

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary/Bench Secretary to Hon'ble the Chief Justice,
3. Secretary/Bench Secretary to Hon'ble Mr. Justice _____
.....for information of His Lordship.
4. Registrar Vigilance, High Court of J&K, Jammu,
5. Registrar (Judicial), High Court of J&K, Jammu/Srinagar,
6. Principal District & Sessions Judge, Budgam,
.....for information and necessary action.
7. Incharge, NIC, High Court of J&K, Jammu/Srinagar, for uploading the same on High Court website.
8. Office file.

Registrar General